

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 242/2018
OA No. 3485/2016**

New Delhi this the 13th day of August, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ambika Mahto,
S/o Late Sh. Shivilakhan Mahto,
R/o H.No.B-430, Gali No.30,
Mahavir Enclave, Part-II,
New Delhi-110 059

- Petitioner

(By Advocate: Mr. Ajesh Luthra)

VERSUS

1. Sh. Anshu Prakash,
Chief Secretary,
Government of NCT of Delhi,
New Secretariat, New Delhi
2. Sh. G. Narendra,
Principal Secretary (Services)
GNCT of Delhi, 7th Level,
'B' Wing, Delhi Secretariat,
IP Estate, New Delhi
3. Sh. KR Meena,
Commissioner,
Food Supplies Consumer Affairs,
K-Block, Vikas Bhawan,
IP Estate, New Delhi-110 002

- Respondents

(By Advocate: Mr. HA Khan)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this Contempt Petition is taken up for hearing,
learned counsel for the applicant submits that the

respondents by issuing an Order No.292 dated 26.07.2018, have complied with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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